

COURT-II
BEFORE THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)

Appeal No. 37 of 2014

Dated : **1st October, 2014**

Present: **Hon'ble Mr. Rakesh Nath, Technical Member**
Hon'ble Mr. Justice Surendra Kumar, Judicial Member

In the matter of:

Gujarat Urja Vikas Nigam Ltd. ... Appellant(s)
Versus
Gujarat Electricity Regulatory Commission & Anr. ... Respondent(s)

Counsel for the Appellant(s) : Mr. M.G. Ramachandran
Ms. Swapna Seshadri

Counsel for the Respondent(s) : Ms. Suparna Srivastava for R-1
Mr. S.R. Pandey for R-1

ORDER

Learned counsel for the respondent nos. 1 and 2 are directed to file their respective written submissions by 9th November, 2014 after serving copy thereof on the other side. Written submission has already been filed by the appellant.

Post the matter for reporting compliance on **10th October, 2014.**

(Justice Surendra Kumar)
Judicial Member

(Rakesh Nath)
Technical Member

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